

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :07/9/2011

ORDER No. 186 OF 2011

The Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 8/9/2011 at 10.30 P.M. Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear the Hon'ble High Court Remanded matter C/59-72, CC(I&G), New Delhi Vs. K. Bajaj & Others.

On this day Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Mathew John, Member (Technical) will hear Customs and Service Tax Division Bench matters and Excise Bench Short Matters.

By Order



(S. Chandran)
Registrar

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Registrar